

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 358 of 2020**

**IN THE MATTER OF:**

**Boart & Wire SRI**

**...Appellant**

**Versus**

**J.F.D. India Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant :**

**Mr. Prithvi Rohan Kapur and Mr. Shobhit Nanda,  
Advocates**

**O R D E R**

**02.03.2020** Let notice be issued on the Respondent by Speed Post. Requisites along with process fee be filed by 3<sup>rd</sup> March, 2020. If the Appellant provides the *e-mail* address of respondents, let notice be also issued through *e-mail*.

Post the case 'for Admission (After Notice)' on **1<sup>st</sup> April, 2020**.

[ Justice Bansi Lal Bhat ]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

[ Shreesha Merla ]  
Member (Technical)

/ns/nn/